

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †4514
ANSWERED ON 28.03.2023**

Sports facilities in Rural and Tribal Areas

**†4514. SHRI NAYAB SINGH:
SHRI GYANESHWAR PATIL:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the steps taken by the Government to enhance the sports facilities in rural and tribal areas so as to encourage the talented youth of these areas;**
- (b) the details of future plans of the Government to identify the talents of school students and to provide them suitable opportunities and training in Madhya Pradesh and Haryana to enable them to participate in international level;**
- (c) whether the Government is preparing any plan for any dedicated sports facility in Khandwa and Kurukshetra Parliamentary Constituencies;**
- (d) if so, the details thereof; and**
- (e) if not, whether the Government has any plans to establish integrated sports facilities in Khandwa and Kurukshetra Parliamentary Constituencies?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) 'Sports' being a State subject, the responsibility of development of sports facilities in rural and tribal areas so as to encourage the talented youth of these areas rests primarily with the respective State/Union Territory Governments. The Union Government supplements their efforts. One of the sub-component of the Khelo India Scheme, "Promotion of rural and indigenous/tribal games", is specifically dedicated to the development of traditional sports in the country. The indigenous/traditional sports disciplines of Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and

Silambam have been identified for promotion by this Ministry under the Khelo India Scheme.

(b) The Sports Authority of India (SAI) has 90 Extension Centres most of which are operational in schools across the country. Almost all the athletes under the SAI Sports Promotional Schemes are school/college-going students who are encouraged to participate in the school/university competitions. They are also supported by SAI in their educational expenses as per the norms of the relevant scheme. This Ministry has adopted 09 schools and 28 Army Boys Sports Companies under the Khelo India Scheme and 10 schools are covered under the National Sports Talent Contest Scheme of SAI. Further, under the Khelo India Scheme, this Ministry has taken a number of initiatives to cater to young talents in the country, such as conducting of Khelo India Youth Games, identification and training of young talents as Khelo India Athletes, assessment of fitness of school-going children, etc.

(c) to (e) No such proposal is under consideration in this Ministry
